

**Anta-Sawai Madhopur Gas Pipeline**

1547. SHRI GURUDAS DAS GUPTA:

SHRI N. E. BALARAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Gas Authority of India Limited has decided against the laying of the proposed 100 Kms. long Anta-Swai Madhopur gas pipeline; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHAM DUTT): (a) and (b) In view of the uncertainty regarding the site for the Sawai Madhopur Fertilizer Plant, it has been decided to terminate laying of the HBJ Pipeline at Borari for the present, beyond which the pipeline is exclusively meant for the Sawai Modhopur Fertilizer Plant. The pipeline to Anta, for supply of gas to the National Thermal Power Corporation's Power Plant, fill, however, be laid and is not affected by this decision.

M/s. Raghu Gas Agency, Gurgaon

1548. SHRI L NARSINGH NAIK:

SHRI PUTTAPAGA

RADHAKRISHNA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Mathura Refinery is discriminating in extending gas supply to M/s. Raghu Gas Agency, Gurgaon, whereas all other gas dealers are getting regular and sufficient supply of gas:

(b) if not, what are the reasons for the backlog with the above agency for more than one month; and

(c) whether Government propose to inquire into the matter; if so, by when and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHAM DUTT): (a) No, Sir;

(b) and (c) Offtake of LPG refills by M/s. Raghu Gas Agency had been temporarily disrupted in the months of April 1988 and May 1988 due to internal family dispute. The situation has since improved and the backlog is currently within manageable limits.

**Exploitation of petroleum and natural gas deposits in Kerala**

1549. SHRI M. A. BABY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any programme has been finalised by his Ministry to exploit the petroleum and natural gas deposits in Kerala; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHAM DUTT): (a) and (b) No discovery of hydrocarbons has so far been made in Kerala and as the question of finalisation of any programme for exploitation does not arise.

**Proposals of Kerala Government for attaining self-sufficiency in power generation**

1550. SHRI M. A. BABY: Will the Minister of ENERGY be pleased to state:

(a) what are the details of proposals submitted by Kerala Government to attain self-sufficiency in power generation; and

(b) what is the response of the Central Government in clearing those proposals?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b) The details of the proposals for setting up of power generation projects in Annexure. Some of these proposals have been found to be not feasible and returned to the Kerala State Electricity Board and the others are under various stages of examination as per details given in the enclosed statement.